

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 903
(To be answered on the 21st July 2022)**

NATIONAL AIR SPORTS POLICY

903. **SHRI RAMESH BIDHURI**

Will the Minister of CIVIL AVIATION

जानर विमानत मंत्री

be pleased to state:-

- (a) whether the Government has formulated its first National Air Sports Policy;**
- (b) if so, the details thereof;**
- (c) the number and types of air sports to be included under this policy;**
- (d) whether the Government has taken/proposed to take any steps for making India a hub for air sports in the world; and**
- (e) if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

जानर विमानत मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (e) With a view to promoting equipment, infrastructure and international best air sports in the country, the Ministry of Civil Aviation (MoCA) has launched National Air Sport Policy (NASP) 2022 in June 2022.

NASP 2022 covers 11 air sports categories like aerobatics, aeromodelling and model rocketry, amateur-built and experimental aircraft, ballooning, drones, gliding and powered gliding, hang gliding and powered hang gliding, parachuting, paragliding and paramotoring, powered aircraft and rotorcraft. The list of air sports may be modified from time to time, as may be deemed necessary.

The policy document lays down key objectives for the proposed Air Sports Federation of India (ASFI). These include - promoting an air sports culture in the country, adoption of international good practices related to safe operations, developing an effective governance structure, participation in global air sports events and promoting manufacturing of air sports equipment in India etc.